



List this case on 02.11.2020.

Considering the submissions of the counsels and the fact as discussed above, I am inclined to pass an interim order of anticipatory bail to the petitioner provisionally till 02.11.2020. In case of the petitioner being arrested by the police on or before 02.11.2020, the petitioner shall be released on bail provisionally on furnishing bail bond of Rs. 25,000/- (Rupees Twenty Five Thousand) with two sureties of the like amount each to the satisfaction of the officer concerned in connection with Bermo P.S. case no. 47 of 2020 subject to the conditions laid down under section 438 (2) Cr. P.C.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-